

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.01.2022

ORDER NO. 05 of 2022

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** from **17.01.2022** to **21.01.2022** as follows:

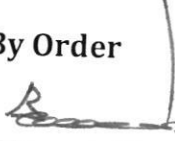
PERIOD	CORAM	WORKS ASSIGNED
From 17.01.2022 to 21.01.2022	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. From 17.01.2022 to 21.01.2022 Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over by Bench comprising Hon'ble President and Mr. P. V. Subba Rao, Hon'ble Member (Technical).

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi and Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar